

(b) and (c). Orders for the formation of a new Phones Sub Division, with headquarters at Palghat, have been issued.

#### Cases against officers of Coir Board

5999. SHRI M. K. KRISHNAN:

SHRI C. H. MOHAMED KOYO:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the C.B.I. registered a case as per crime No. 1/73 against officers of the Coir Board;

(b) if so, who are those officers and what are the charges framed against them; and

(c) whether any of the said officers are placed under suspension; if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANSARI): (a) and (b). The Central Bureau of Investigation has registered a case for investigation under preliminary enquiry No. 1/73 against the Secretary of the Coir Board on 12th January, 1973. The allegations against him are that he had shown undue favour to the publicity firm M/s. Walter Thompson, Bombay now M/s. Hindustan Thompson, in their appointment as advertising consultants to the Coir Board, with consequent pecuniary loss to the Board.

(c) No, Sir, the preliminary enquiry is still in progress.

#### Outlay for Uttar Pradesh during fifth Plan

6000. SHRI NARENDRA SINGH BISHT: Will the Minister of PLANNING be pleased to state:

(a) whether the total outlay in the Fourth Five Year Plan for Uttar Pra-

desh was too inadequate to meet the basic needs of the people;

(b) if so, the reasons therefor; and

(c) whether Government propose to keep this aspect in view while determining the outlay for Uttar Pradesh during the Fifth Plan?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) to (c). It is true that the outlay of Rs. 965 crores fixed for the Fourth Five Year Plan of Uttar Pradesh is not commensurate with the problems of the backwardness of the State. However, the decision in this matter had to be taken in the context of the formula for Central Assistance evolved unanimously by the Chief Ministers and the resources for the Fourth Plan mobilised by the State.

As stated in the Approach to the Fifth Plan, special consideration will now be given in the Fifth Plan to the ward States including Uttar Pradesh.

#### पिछड़े क्षेत्रों में इलेक्ट्रॉनिक कारखानों की स्थापना

6001. श्री नरेन्द्र सिंह बिष्ट : क्या इलेक्ट्रॉनिक्स मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार देश के पिछड़े क्षेत्रों में इलेक्ट्रॉनिक्स कारखाने स्थापित करने का है ;

(ख) यदि हां, तो क्या इस बारे में कोई योजना बनाई गई है ?

(ग) यदि हां, तो इन उद्योगों की स्थापना के लिए पिछड़े क्षेत्रों में किन स्थानों को चुना गया है; और